

including whatever we may have to say in the Planning Commission. Government will review all this and when a decision is taken, I will give all the information.... (Interruption).

Some hon. Members rose—

Mr. Speaker: May I request hon. Members to take their seats? It is a very important question, no doubt.

An hon. Member: Just one question.

Mr. Speaker: Everybody wants to put only one question, all those who are standing; they cannot put two or three. But we have already taken 15 minutes. I do not mind giving another half an hour to this, but then will not other questions suffer? I know, the Planning Commission question is very important. We can have a one-hour discussion on this; I do not mind that. But if we lose one hour over one question, what will happen to other questions?

Some hon. Members: It is an important question.

Mr. Speaker: I know, it is very important, but there are other important questions. Therefore, I will pass on to the next question.... (Interruption). You want to continue with this question? Then, I will allow everyone of you.

An hon. Member: We can have a half-an-hour discussion on this.

Mr. Speaker: I will deal with only one question today.

Shri S. S. Kothari: In view of the fact..... (Interruption).

An hon. Member: Will you kindly allow a-half-an-hour discussion on this?

Mr. Speaker: No, please. I will allow questions now. (Interruption).

Shri A. B. Vajpayee: The other Questions are also important. We should not devote so much time on this.

Mr. Speaker: But others don't think like that. Next Question.

American Peace Corps Volunteers

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*146. Shri Vasudevan Nair:
Dr. Ranen Sen;
Shri A. K. Gopalan;
Shri Umanath:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some State Governments have demanded the withdrawal of the American Peace Corps Volunteers from their States and

(b) if so, the action taken by the Central Government in this regard?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):

(a) No, Sir. There has been no demand from any State Government for the withdrawal of American Peace Corps Volunteers. These Volunteers are sent to the States in response to requests received from them.

(b) Does not arise.

Shri Vasudevan Nair: Is it not a fact that there have been many complaints about subversive activities of some of these persons belonging to the Peace Corps from the various States, including Maharashtra and Kerala, and may I know whether the Planning Commission who were previously in charge of these international volunteer organisations could not tackle these complaints and that they were rather acquiescing in them, covering them up, and were hand in glove with the Peace Corps, and, if so, is that the reason why this subject was transferred from the Planning Commission to the Ministry of Finance last year.

Shri Morarji Desai: The inferences drawn by the hon. Member are not correct. The transfer from one to another is only a matter of convenience and utility. That is how it is done. There are not many complaints of subversive activities against these volunteers. As far as I could find out, there was complaint against only one particular volunteer in Pili— it was not anywhere else—and he is no longer

there. Out of 1600 volunteers who have come here, there have been complaints so far against only four persons of something or the other, bad temperament or want of courtesy or something like that. In one case, subversive activity meant that he added opinions in favour of Pakistan in his discussion with others. They were sent away; they are not here.

Shri Vasudevan Nair: The hon. Minister just now said that there were only four complaints and that too mainly about discourtesy and all that. I should like to know whether it has come to the notice of the Government that one Mr. Logan Saladah came in September, 1964 and settled down in very sensitive areas, like Dalhousie and Mussoorie and wanted to specialise in relief work for Tibetan refugees, and the Ministry of External Affairs, after receiving some report from the Intelligence, wanted the recall of this particular gentleman. Has it also come to the notice of the Government that a pretty girl of 25 years, Joyce Russel, who was working in your State, Sir.....

Shri Hem Barua: What is the connection between a pretty girl and your State, Sir?

Shri Vasudevan Nair: She was working in the Home Science College there and the Principal of the Home Science College got rid of her. But this particular lady who went back to U.S.A., after such a complaint from the Principal, came back with a volunteer corps of 31 and went to work in the Nagarjunasagar project without prior permission of the Government. I understand that when they go to such project areas, they take prior permission from the Government. Even before getting prior permission, this lady who was a suspicious element . . .

An hon. Member: But pretty.

Shri Vasudevan Nair: . . . tries to work in the Nagarjunasagar project. Are we to understand that this Government has given licence to these people to go anywhere they like and to do whatever they like? What is happening in this country?

Shri Morarji Desai: The case of Mr. Logan Saladah did come to the notice of the Government. He came in 1964 and his activities were not found to be desirable and he was returned. About the other girl....

An hon. Member: Pretty girl.

Shri Morarji Desai: . . . pretty girl or whatever he wants to say, I have no knowledge.

Shri Hem Barua: On a point of order. When the Finance Minister said that he does not have any knowledge of the pretty girl, he is trying to bypass this Parliament. As a Finance Minister, because Peace Corps is functioning under him, he should know all about pretty girls.

Mr. Speaker: There is no point of order, here.

Shrimati Lakshminikantamma: I have an objection. If they have a complaint, let them complain about their activities. Why should they say pretty girls or pretty boys? It is a reflection.

Mr. Speaker: Dr. Ranen Sen.

Dr. Ranen Sen: In view of the fact that quite a large number of these Peace Corps volunteers have been doing subversive activities, as is revealed by the hon. Finance Minister now, may I know whether it is known to the Government that the American Peace Corps Volunteers are donating 4,500 dollars for the International Secretariat for Volunteer Service Conference, which is a subsidiary body to the American Peace Corps Volunteers, CIA, and which is opening today in Delhi, and Mr. Asoka Mehta, our Planning Minister, is associating himself with that Conference and if so, may I know why this Government and our Ministers are associating themselves with such organisations, a large number of whose volunteers are under suspicion today in India?

Shri Morarji Desai: The hon. Member's question is based on two wrong premises. One is that he said that there are many cases of subversive activities.

Dr. Ramon Senu: He himself admitted

Shri Morarji Desai: I have admitted nothing of that violent nature. I have only said that there was only one volunteer who was found like that. Does that mean 'many'? Then I must understand the hon Member's definition of what is 'many' and what is 'one'.

Therefore, it is not correct to say that. Then, about the other organisation which he mentioned, that organisation has nothing to do with Peace Corps.

Shri A. K. Gopalan: May I know what are the special facilities given to this Volunteer Corps and what is the amount incurred on that account?

Shri Morarji Desai: The to and fro travel costs and living expenses in India of volunteers from other countries except UK and Canada, are borne by the respective countries. The Indian authorities provide them with barely a simple furnished accommodation, a bicycle and free medical attention. They also get the income-tax exemption upto a limit of Rs 2,250 on new articles imported for their use in India.

Shri Umanath: Recently President Nyarare of Tanzania and the Cambodian Government have demanded recall of all the Peace Corps Volunteers from their countries on the charge that they are meddling with their countries' internal affairs and intelligence. Secondly, in most of the American Press it has appeared that this particular Peace Corps is an instrument for the CIA to further their activities. Thirdly, the Finance Minister himself admitted that there have been cases of misbehaviour.

Shri Morarji Desai: Only 4 out of 1600

Shri Umanath: There have been cases, not one case—on his own admission—of misbehaviour. Finally, the Kerala Government have declared that they are not going to extend the term of volunteers who are working

in poultry on grounds of misbehaviour. In view of all this, may I know whether Government propose to keep a close watch on the activities of the Peace Corps Volunteers, and if not, the reasons therefor?

Shri Morarji Desai: The hon Member's question arises from the allergy that he has, and I am not going to be affected by it.

Shri Umanath: The whole country is allergic, and he seems to be the only exception, which means that he has got some sickness or something.

Shri Morarji Desai: No, no. Shouting and indulging in such sort of rhetoric does not give any facts. Let us go to facts. The country has not demanded, and the Governments have not demanded it. As I have said, if any State Government does not want volunteers, they will not be there. It is not a question of imposing any volunteers on any State if they do not want them. They had asked for them and that is why they were given. But if now any Government does not want them, that will not be done. It is not a question of imposing any volunteer on anybody. Therefore, it is not right to say like that. If some other countries have found some other experience, that is no ground to say that we have also the same experience.

Shri Umanath: The American press has said that

Shri Morarji Desai: The American press is of several kinds. It is a democracy.

Shri Umanath: Most of the people have said it.

Shri Morarji Desai: It is a democracy, but not of the type that the hon Member wants.

Shri Umanath: All the papers have said it.

Shri Morarji Desai: That is also not true. It is an exaggeration which is indulged in, which is not right.

Shri Umanath: *The New York Times* has said it.

Shri S. A. Dange: Part of my question has been covered. But may I know whether the Kerala Government have informed the Central Government that they do not want the services of this Peace Corps and that they can breed chicken without their help?

Shri Morarji Desai: I have not yet got anything from them.

Shri Chintamani Panigrahi: May I know whether Government are obliged in any way to keep these American Peace Corps volunteers and whether we do not have enough social workers here to do the work?

Shri Morarji Desai: If there are people who can help us and they come voluntarily, I do not see why we should not keep them if they are useful to us. We are not obliged to keep anybody; so that is not the question at all. It is a question of our voluntary acceptance, if we want to do so, and that is why they have been taken in. It is not a question of not having sufficient volunteers, but we have to have even more volunteers for instance, in the case of leprosy, we have got to get people from outside because here our nurses will not even look at them.

श्री शिव नारायण : मैं यह जानना चाहता हूँ कि जिस बालन्टीयर की शिकायत थी उसके एग्जेंट गवर्नमेंट ने क्या एक्शन लिया ।

श्री भोरारजी देसाई : अगर माननीय सचिव बराबर ध्यान रखे होते तो उनको मालूम हो जाता । मैंने कह दिया है कि वह आपस गया ।

श्री शशिचंजन : मन्त्री जी ने कहा है कि विदेशों के इन स्वयंसेवकों को कुछ आर्थिक सुविधायें दी गई हैं और सुरक्षित स्थानों में जाने की सुविधा भी दी गई है । मैं यह जानना चाहता हूँ कि अपने देश में जो संस्थायें सेवा

का काम कर रही हैं, क्या वही सुविधायें उनको भी प्राप्त हैं । मैं यह प्रश्न इसलिए पूछ रहा हूँ कि कुछ सेवा करने वाली संस्थायों को नारायण या अन्य सुरक्षित स्थानों में जाने की अनुमति नहीं मिली है । क्या वहाँ के स्वयंसेवकों को भी आर्थिक और प्रवेश सम्बन्धी समान सुविधायें दी जावेंगी ?

श्री भोरारजी देसाई : जो ऐसे केस आयेंगे उन पर विचार किया जावेगा ।

Shri Jyotirmoy Basu: What is there on Government's record from our Intelligence Department and the CBI about the Peace Corps activities in this country?

Shri Morarji Desai: I have already said that it is not only our reports but the reports also of the State Governments that they are doing useful work....

Shri Jyotirmoy Basu: I am talking of the Central Intelligence Bureau, not of the State Governments.

Shri Morarji Desai: The Central Intelligence Bureau has got many other kinds of work to do, and this is not one of their items of work.

Shri Umanath: Have they given any report?

Shri S. Kandappan: The answer is very evasive.

Mr. Speaker: If it is evasive, the question can be repeated afterwards.

श्री विभूति शिव : वित्त मन्त्री महोदय ने कहा है कि कुष्ठ रोग के रोगियों की सेवा करने में यहाँ के लोग हिचकिचाते हैं और विदेश के लोग उनकी छान्छी सेवा करते हैं । क्या यह सही नहीं है कि गांधी सेवा संघ के लोग कुष्ठ रोगियों की सेवा में ज्यादा तत्पर हैं और किसी विदेशी की निस्वतः ज्यादा काम करते हैं और क्या हमारी सरकार बीस बरस की स्वाधीनता के बाद भी हमारी प्थास करीब की धावारी में से ऐसे बालन्टीयर तैयार नहीं

कर पाई है जो कि शिक्षण-सहायता की सेवा करें ?

श्री मोरारजी देसाई : सरकार वाकन्टियर तैयार नहीं कर सकती है, वाकन्टियर खुद तैयार होते हैं तब उनको वाकन्टियर कहा जाता है। उनको सरकार खुद नहीं बना सकती है।

श्री कंबर लाल गुप्त : क्या मिनिस्टर साहब...

श्री विमलति मिश्र : ग्राम्य जी मेरा प्वाइन्ट ग्राफ आर्डर है। गांधी सेवा संघ एक ऐसी सस्था है जो कुछ रोगियों की बहुत अच्छी तरह सेवा कर रही है सरकार ने उन से प्राग्रह क्यों नहीं किया जो इन की बुला कर रखा है ?

श्री कंबर लाल गुप्त : क्या मिनिस्टर साहब बतलायेंगे कि इन वाकन्टियर्स की सख्या प्रब क्या है, पिछले दो साल में इनकी संख्या क्या थी और क्या मिनिस्टर साहब यह ठीक समझते हैं कि इन की एकटीविटीज के ऊपर वाच रखने के लिये कोई प्रबन्ध किया जायगा ?

श्री मोरारजी देसाई : वे लोग जो काम करते हैं सब लोग देखते हैं और जानते हैं उसके वाच करने की जरूरत नहीं है। लेकिन जहां जरूरत होती है वहां जरूर वाच करेंगे। प्राज उनकी संख्या 1271 है, प्रगले साल शायद 101 से बढ जायगी।

श्री कंबर लाल गुप्त : पिछले दो सालों में उनकी संख्या क्या थी ?

श्री मोरारजी देसाई : 1600 प्राये थे, प्राज उनकी संख्या 1271 है।

श्री तुलसीदास जाबब : ग्राम्य महोदय ये जो ग्रामरीकी वाकन्टियर्स हैं, ये लोग देहात में जाकर पोन्ट्री और दूसरे कामों में लोगों की सेवा का काम करते हैं, उनके बारे में बहुत अच्छी रिपोर्टें हैं, और गांव के लोगों ने उनकी सिफारिश की है, क्या सरकार ने यह सब देखा है ?

श्री मोरारजी देसाई : मैंने कहा है कि वे प्रयत्न काम कर रहे हैं ऐसी रिपोर्ट राज्य सरकारों और दूसरे लोगों को भी है।

Fertilizers Production in the Fourth Plan

*141. **Shri C. C. Desai:** Will the Minister of Petroleum and Chemicals be pleased to state-

(a) whether it is a fact that the fertilizers manufacture target for the Fourth Five Year Plan has been considerably scaled down recently; and

(b) if so, the reasons which necessitated such a decision?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) Does not arise

Shri C. C. Desai: May I know whether the reduction in the target is caused by the failure to utilise the fertiliser industrial licences and because of the wrong policy or wrong ideology followed by the previous Minister of Petroleum and Chemicals? Secondly, how many industrial licences for fertiliser production have been given, what has happened to them and why they have not been utilised?

Shri Asoka Mehta: I have pointed out that there has been no reduction in the target. We have issued licences to public sector projects and private sector projects which when completed will give us a fertiliser production of 28 or 29 million tonnes of nitrogenous fertilisers.

Shri C. C. Desai: What is the attitude of Government towards the importation of ammonia from the Persian Gulf installations or countries about which the World Bank President was so insistent or anxious?

Shri Asoka Mehta: Government's policy has been clearly enunciated that nitrogenous fertilisers will have to be produced in this country from the naptha available in our country.